Fund sanctioned to M.P. under PMGSY

†2307. MISS ANUSUIYA UIKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total length of the roads along with the fund sanctioned to Madhya Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years;
- (b) whether it is a fact that the fund under PMGSY has not been disbursed to Madhya Pradesh even after a year of sanctioning; and
- (c) if so, the reasons for not disbursing the fund and by what time the sanctioned amount will be released to Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The total length of the roads along with the fund sanctioned to Madhya Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years is as under:

	(Rs. in crore)	(in Kms.) Length of roads
Year	Amount of projects sanctioned	
2007-08	3,395.17	12,083.40
2008-09	2,586.40	8,917.85
2009-10	878.16	2,953.32

(b) and (c) The funds under PMGSY are released to States based upon their demand, absorption capacity, works undertaken and fulfilling of certain conditions laid down in the Programme Guidelines for release of funds. Funds released to Madhya Pradesh during the last three years are as under:

(Rs. in crore)

Year	Funds released
2007-08	1,615.66
2008-09	1,895.10
2009-10	2,135.65

In addition, Rs.855.45 crore has been released to the State Government of Madhya Pradesh during 2010-11 (till 25th November, 2010). Funds are released inter-alia keeping in view progress of works, furnishing of requisite documents etc.

[†]Original notice of the question was received in Hindi.